

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

O.A./T.A./M.P. No. 416/2001

Bhagwan Das Rajlak

Versus

UOI & Ors

Date of Order

Orders

2.1.2002

Mr. Raghu Raj Singh - Counsel for applicant.

Heard the learned counsel for the applicant.

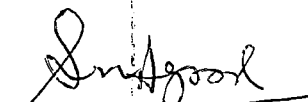
The applicant has challenged in this O.A the order at Annx.A1 which appears to be a showcause notice only. The applicant has approached this Tribunal without exhausting the remedies available to him. Therefore, this O.A is disposed of as premature.

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Applicant

File 94206

Date 16.1.2012


(S.K. Agarwal)
Member (J).